

REVIEW ON AN ANNUAL REPORT OF MINERAL DEVELOPMENT BOARD, NEW DELHI FOR 1980-81 AND STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Mineral Development Board, New Delhi for the year 1980-81 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mineral Development Board, New Delhi, for the year 1980-81.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT. 3970/82]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SHIPPING AND TRANSPORT FOR 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Shipping and Transport for 1982-83.

[Placed in Library See No. LT-3971/82].

NOTIFICATION UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :

- (1) The Indian Forest Service (Fixation of Cadre Strength) First Amendment Regulations, 1982 published in Notification No. G. S. R. 294(E) in Gazette of India dated the 1st April, 1982.
- (2) The Indian Forest Service (Pay) First Amendment Rules, 1982, published in Notification No. G. S. R. 295(E) in Gazette of India dated the 1st April, 1982.

[Placed in Library, See No. LT-3972/82].

ADVANCE REPORT OF COMPTROLLER AND AUDITOR GENERAL OF INDIA FOR 1980-81—UNION GOVERNMENT (CIVIL) AND FINANCE ACCOUNTS OF UNION GOVERNMENT FOR 1979-80

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA (POOJARY)) : I beg to lay on the Table :

- (1) A copy of the Advance Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1980-81—Union Government (Civil) under article 151(1) of the Constitution.

[Placed in Library, See No. LT-3973/82].